

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1144  
ANSWERED ON:27.07.2015  
IOCL Paradip Refinery  
Samal Dr. Kulamani

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Indian Oil Corporation Limited (IOCL) has provided employment to the land owners/displaced families of Paradip Refinery Division in Odisha after setting up of refinery there;

(b) if so, the number of the persons who got employed under rehabilitation policy of the Government and the funds allocated and utilized by the IOCL for the purpose; and

(c) the number of persons who have not been provided either with employment or compensation by the IOCL and the reasons therefor?  
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**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)

(a) 143 nos. of families were identified by District Administration, as displaced families. Out of 143 families, till date, 94 families have taken cash compensation (through District Administration) in lieu of engagement/employment and 49 have kept their option for preference in employment. Out of this 49, 35 families are presently engaged in Project/Maintenance jobs.

Further, as per approved Rehabilitation & Resettlement plan, for Paradip Refinery Project in 2002, there is provision of preference in engagement for identified displaced families, who have not taken cash compensation in lieu of employment. However, there is no such provision for landloosers.

(b) Engagement Status: Presently total 88 nominated members of displaced families have been engaged in the project/Maintenance job.

Funds allocated and utilized : An amount of Rs.371.10 lakh was allocated, out of which Rs. 323.78 lakh was spent by Indian Oil Corporation Limited (IOCL), Paradip Refinery for implementation of Rehabilitation & Resettlement plan - 2002, which includes cash compensation in lieu of employment, training to nominated members of displaced family, development of Resettlement colony etc.

Out of the above approved amount, Rs. 136.50 lakh has been spent by IOCL, Paradip Refinery, towards paying the cash compensation to displaced families, through District Administration.

(c) Engagement: Out of 49 displaced families, who have kept their option for preference in employment, 35 have already been engaged. Out of the remaining 14 displaced families, 63 members of 11 families have been trained by IOCL through ITIs for skill development in various trades.

Cash Compensation: 94 of the 143 displaced families have opted for cash compensation in lieu of employment, as per approved Rehabilitation & Resettlement Plans 2002. An amount of Rs.87.84 lakh has been paid to these families.  
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